

Title: Need to accord approval to the proposal of Government of Karnataka for setting up Wind Power Project-Laid.

SHRI G. MALLIKARJUNAPPA (DAVANGERE) : The State Government of Karnataka had sent a proposal for approval under Forest (Conversation) Act, 1980 for diversion of 4.9 ha. of forest land in Arasingundi State Forest of Jagalu Taluk, Devangere District in favour of M/s. Weixzmann Limited, Bangalore for installation of Wind Power Project. This proposal was submitted to the Government of India under Reference No. FEE 351 FGL 99. But so far the Government of India has not given its approval with the result installation of Wind Power Project is pending for quite a long time. Setting up of a Wind Power Project is very useful for the area.

I, therefore, once again urge the Union Government to kindly give approval to this diversion of forest land in Arasingudi so that this Wind Power Project is installed at an early date.